



2026:AHC-LKO:4799-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 586 of 2026

Naresh Kumar And Another

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Deptt. Of Urban
Development Lko. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Ravi Shanker Tewari, Rakesh Kumar Verma, Sheo Pal Singh, Vishwakant Srivastava
Counsel for Respondent(s)	: C.S.C., Srinivas Bajpai

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Shri Satish Chandra 'Kashish', Advocate has put in appearance on behalf of respondent no. 3-Nagar Palika Parishad, Sitapur by way of filing his Vakalatnama along with Shri Srinivas Bajpai, Advocate.

2. Heard.

3. Shri Satish Chandra 'Kashish' learned counsel for the respondent no. 3-Nagar Palika Parishad, Sitapur, says that the notice, impugned in this petition, has been withdrawn and a fresh notice has been issued, a copy of which has been provided to Shri Ravi Shanker Tewari, learned counsel for the petitioners.

4. The petition is ***disposed of*** in view of the subsequent development as nothing remains to be adjudicated in these proceedings.

(Abdresh Kumar Chaudhary,J.) (Rajan Roy,J.)

January 21, 2026

MVS/-